GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 1760

ANSWERED ON 30/07/2025

SOLAR ENERGY PROJECTS IN RURAL AREAS

1760. SHRI ARVIND GANPAT SAWANT SHRI SANJAY HARIBHAU JADHAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details and name of States, districts, towns in which wind and solar energy projects are being implemented in the country at present;
- (b) the policy of the Government for setting up of solar energy projects particularly in rural areas and the criteria fixed in this regard;
- (c) the steps taken by the Government to ensure a transparent and fair process of land acquisition for the said projects/schemes;
- (d) whether the Government has taken any steps to prevent incidents like forceful land acquisition or involvement of criminal elements in land acquisition and if so, the details thereof;
- (e) the number of cases have come to the notice of the Government since the year 2014 till date;
- (f) the manner in which such cases have been investigated and settled along with the action taken against the culprits; and
- (g) the steps taken by the Government to protect the interests of farmers and complete the projects?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) Ministry of New and Renewable Energy (MNRE) is facilitating implementation of wind and solar energy projects in all feasible locations of the country.
- (b) The Government has taken steps to implement various schemes to promote solar energy in rural areas, the details of which are provided at **Annexure**.
- (c) to (g) The project developers or individual beneficiaries arrange land for setting up such projects. Further, land is a subject of the State Governments. MNRE has also been requesting the State Governments to identify suitable government land for the installation of Renewable Energy (RE) projects. In case of lack of availability of sufficient Government land, private lands could also be identified. However, it is important to ensure fair and timely compensation in such cases, so that not only the acquisition of land is expedited, a conducive environment is also created for development of RE projects in a time-bound manner. The State Governments have also been requested for the same.

Referred in reply of the part (b) of the Lok Sabha Unstarred Question 1760 to be answered on 30.07.2025.

List of Operational Schemes to Promote Solar Energy in Rural Areas

Scheme/Programmes	Incentives presently available as per the Scheme				
a) PM Surya Ghar: Muft Bijli	1. Under the PMSG: MBY, the Central Financial				
Yojana Yojana for installing	Assistance (CFA) for installation of Rooftop Solar in				
rooftop solar for One Crore	the Residential Sector is given below:				
households.	Type of CFA (Special				
	Sl. No.	Residential	CFA	Cra (Special	
		Segment	CIT	States/UTs)	
		Residential Sector			
		(first 2 kWp of			
	1	Rooftop Solar	Rs.30,000/kWp	Rs.33,000/kWp	
		(RTS) capacity or			
		part thereof)			
		Residential Sector			
		(with additional			
	2	RTS capacity of 1	Rs.18,000/kWp	Rs.19,800/kWp	
		kWp or part			
		thereof)			
		Residential Sector			
	3	(additional RTS	No additional	No additional	
		capacity beyond 3	CFA	CFA	
		kWp)			
		Group Housing			
		Societies/			
		Residential			
		Welfare			
	4	Associations	Rs.18,000/kWp	Rs.19,800/kWp	
		(GHS/RWA) etc.			
		for common			
		facilities including			
		EV charging up to			

Scheme/Programmes	Incentives presently available as per the Scheme		
	2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity. 3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer. 4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per		
b) PM-KUSUM scheme for	Model Solar Village under PMSG: MBY scheme. Component A: Setting up of 10,000 MW of Decentralized		
setting up decentralized solar	Ground/Stilt Mounted Solar Power Plants		
or other renewable energy power plants, installation of stand-alone solar agriculture pumps, and solarization of existing grid-connected agriculture pumps, including feeder-level solarization. The	Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs. 6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.		

scheme benefits not only Component B: Installation of 14 Lakh Stand-alone Solar Pumps

Scheme/Programmes	Incentives presently available as per the Scheme			
farmers but also the States	Benefits available: CFA of 30% of the benchmark cost or the			
and DISCOMs.	tender cost, whichever is lower, of the stand-alone solar			
	agriculture pump is provided. However, in North Eastern States,			
	Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh,			
	Uttarakhand, Lakshadweep and Andaman & Nicobar Islands,			
	CFA of 50% of the benchmark cost or the tender cost, whichever			
	is lower, of the stand-alone solar pump is provided. Component			
	B can also be implemented without State share of 30%. The			
	Central Financial Assistance will continue to remain 30% and rest			
	70% will be borne by the farmer.			
	Component C: Solarisation of 35 Lakh Grid Connected			
	Agriculture Pumps including through Feeder Level Solarisation			
	Benefits available:			
	(a) Individual Pump Solarization (IPS): CFA of 30% of the			
	benchmark cost or the tender cost, whichever is lower, of the solar			
	PV component will be provided. However, in North Eastern			
	States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh,			
	Uttarakhand, Lakshadweep and Andaman & Nicobar Islands,			
	CFA of 50% of the benchmark cost or the tender cost, whichever			
	is lower, of the solar PV component is provided. Component C			
	(IPS) can also be implemented without State share of 30%. The			
	Central Financial Assistance will continue to remain 30% and rest			
	70% will be borne by the farmer.			
	(b) Feeder Level Solarization (FLS): Agriculture feeders can be			
	solarized by the State Government in CAPEX or RESCO mode			
	with CFA of Rs. 1.05 Crore per MW as provided by			
	MNRE. However, in North Eastern States, Sikkim, Jammu &			
	Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep			
	and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW			
	is provided.			
c) New Solar Power Scheme				
(for Tribal and PVTG	Components Central Share (100%)			
Habitations/Villages) under				

Scheme/Programmes	Incentives presently available as per the Scheme		
Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN)	Provision of 0.3 kW Solar off-grid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	
and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only)	Rs. 1 lakh per MPC	
supply through grid is not techno-economically feasible.	Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution.	